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Title: Need to take necessary steps for time-bound completion of Kollam bye-pass in Kerala.

SHRI N.K. PREMACHANDRAN (KOLLAM):The land acquisition for National Highway Kollam bye-pass with width of 45 meter was completed in 1978. But only a portion from Kallamlhagham to Meuram had been completed with a width of 12 meter for two lane traffic. The balance portion of 8.35 kms is remaining unattended even after 35 years. Though the construction was included in package – II NHDP-III, the work has not yet started.

Ministry of Road Transport and Highways and Government of Kerala entered into an agreement to construct bye-pass on 50:50 cost sharing basis on EPC. Though, the administrative formalities have been completed, the work is being delayed due to tender procedures.

Kollam city is facing acute traffic congestion and it takes one hour to cover a distance of 1 km. The only solution to this traffic mess is immediate completion of bye-pass. Urgent intervention of Ministry of Road, Transport and Highways and NHAI is essential for time-bound action and speedy completion of Kollam bye-pass.

Hence, I urge upon the Ministry of Road, Transport and Highways to intervene and initiate immediate action for the time bound completion of Kollam bye-pass